



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th November, 2022

NOTICE

Please take notice that the following matter adjourned on 16.11.2022 in the Court-IV. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 353 of 2019 (PH)	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	16.11.2022	16.01.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar